

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF OCTOBER 2017**

Sl. No.	Nature	Opening balance as on 01.10.2017	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to Tribunal	Disposal	Total Disposal	Total Pendency as on 31.10.2017
<b>MAIN CIVIL CASES</b>											
1	WP	761	0	5		5	1		123	124	642
2	WA	403	30			30			16	16	417
3	WPC	4641	219	5		224	1		371	372	4493
4	WPL	990	22	0		22			11	11	1001
5	WPS	10875	533	10		543	7		429	436	10982
6	WPT	402	19	1	2	22			16	16	408
7	WPCR	651	58	1		59			43	43	667
8	WPPIL	115	7			7			4	4	118
9	WP 227	1218	74	3		77	7		69	76	1219
10	WPHC	4	0			0			2	2	2
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>20060</b>	<b>962</b>	<b>25</b>	<b>2</b>	<b>989</b>	<b>16</b>	<b>0</b>	<b>1084</b>	<b>1100</b>	<b>19949</b>
1	FA	2656	35	5		40	1		80	81	2615
2	FAM	506	12	5		17			17	17	506
3	SA	5716	66	2		68			19	19	5765
4	MA	305	12	1	1	14			11	11	308
5	MAC	6030	114	3		117			179	179	5968
6	CR	222	16			16			4	4	234
7	MCC	197	59	4		63	1		59	60	200
8	COMP APPEAL	13	0			0				0	13
9	COMP PET	32	0			0			2	2	30
10	EP	6	0			0				0	6
11	TPC	43	4			4			4	4	43
12	CONC	1	0			0				0	1
13	CONT	404	43	2		45			55	55	394
14	CONTS	0	0			0				0	0
15	ITR	3	0			0				0	3
16	ITA	4	0			0				0	4
17	CER	0	0			0				0	0
18	ARBA	107	10	1		11			6	6	112
19	TAXC	76	22			22	1		4	5	93
20	REVP	60	26			26			8	8	78
21	CIVIL SUIT	0	0			0				0	0
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>16381</b>	<b>419</b>	<b>23</b>	<b>1</b>	<b>443</b>	<b>2</b>	<b>0</b>	<b>448</b>	<b>451</b>	<b>16373</b>
<b>TOTAL (A+B)</b>		<b>36441</b>	<b>1381</b>	<b>48</b>	<b>3</b>	<b>1432</b>	<b>18</b>	<b>0</b>	<b>1532</b>	<b>1551</b>	<b>36322</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRREF	2	0			0				0	2
2	CRA	13277	130			130			127	127	13280
3	CRR	4414	91	1		92	1		52	53	4453
4	MCRC	1445	645			645			309	309	1781
5	MCRCA u/s 438 CrPC	383	111			111			36	36	458
6	CONTR	6	0			0				0	6
7	CRMP	2057	149	2		151			126	126	2082
8	TPCR	11	1			1			2	2	10
9	ACQA	1468	29			29			6	6	1491
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>23063</b>	<b>1156</b>	<b>3</b>	<b>0</b>	<b>1159</b>	<b>1</b>	<b>0</b>	<b>658</b>	<b>659</b>	<b>23563</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>59504</b>	<b>2537</b>	<b>51</b>	<b>3</b>	<b>2591</b>	<b>19</b>	<b>0</b>	<b>2190</b>	<b>2210</b>	<b>59885</b>
<b>PENDECNY INCREASE/ DECREASE</b>		<b>59504</b>	<b>INCREASE (+381)</b>								<b>59885</b>

**NOTE: 1.** Total number of 03 cases in institution & total number of 19 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog and converted cases.

*(Mamta Shukla)*  
Additional Registrar (J)<sub>2</sub>